

3

OA. 776/95.

(A)

Serial
No. of
OrderDate of
Order

Order with Signature

OAs 773, 774, 775 & 776/95

30.10.98

Order pronounced in Cr. dt. 11.3.96 may be
open Court. As per observation
and direction contained in
order dated 30.10.1998 in
Separate sheets attached to
OA 773/95, the original Appli-
cation are disposed of.
No costs.

Counter not filed

For Order

MA. 635/97 for
fixing a date of

hearing

Vice-Chancellor
30.10.98

For order

Member (J)

10/12/98

Ad

For hearing

advt. 28.1.98

Court will

Rescind will

27.1.98

Ad

Received a copy
of the order
dt 30.10.98
on behalf of
the p.m.p.
Ramesh Kumar
B.11.98 A